

OR

MA 353/04 with
affidavit has been
filed by Sri A.
Mohiley, Adv. on
behalf of app. parties.
Submitted

28.02.2005

Hon'ble Mr. Justice S.R. Singh, V.C.

Hon'ble Mr. S.C. Chaube, A.M.

Shri A.K. Dave counsel for the applicant. Shri
Ashok Mohiley counsel for the respondents.

The Contempt Petition is adjourned sine-die in
view of the interim stay order passed by the Hon'ble
High Court. Counsels are given liberty to move
application fixing date if and when the interim order
passed by Hon'ble High Court is vacated.

A.M.

shukla/-

V.C.